

R.O.C.No.259-A/2012/RG/B2

SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No.45 / 2017

Thiru. B.C.Gopinath, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation as Assistant Registrar (Law), State Human Rights Commission, Tamil Nadu, Chennai, who has been repatriated to his parent service, viz., Tamil Nadu State Judicial Service, vide Office Proceedings No.1060, dated 21.03.2017 of State Human Rights Commission, Tamil Nadu, Chennai, is posted as XVIII Assistant Judge, City Civil Court, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.
DATED:21.03.2017.

Sd./-R.Sakthivel
REGISTRAR GENERAL

R.O.C.No.259-A/2012/RG/B2

OFFICIAL MEMORANDUM

Sub: Courts and Judges – Senior Civil Judge – Transfer and Posting –
Notification issued – Joining instructions issued.

Ref: High Court's Notification No.45 / 2017, dated :21.03.2017.

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Thiru. B.C.Gopinath, Senior Civil Judge of Tamil Nadu State Judicial Service, functioning on deputation as Assistant Registrar (Law), State Human Rights Commission, Tamil Nadu, Chennai, who has been repatriated to his parent service, viz., Tamil Nadu State Judicial Service vide Office Proceedings No.1060, dated 21.03.2017 of State Human Rights Commission, Tamil Nadu, Chennai, and posted as XVIII Assistant Judge, City Civil Court, Chennai, vide High Court's Notification cited above, is required to take charge of the post of XVIII Assistant Judge, City Civil Court, Chennai, on 22.03.2017 F.N.without fail.

**HIGH COURT, MADRAS.
DATED:21.03.2017.**

**Sd./-R.Sakthivel
REGISTRAR GENERAL**